Construction (EPC) contract or fuel supply and thus the parent company has no problem with the gencom going under liquidation because they would have earned enough money by then.

However, the State-owned DISCOMs which would have spent hundreds of crores is left in the lurch. In Tamil Nadu, the State-owned DISCOM TANGEDCO has faced several such cases where the Gencoms owing hundreds of crores of rupees have become insolvent and no recovery is made from the Contract Insolvency Resolution Process (CIRP) because dues to DISCOMs are placed at the 6th place in the Waterfall Mechanism under Section 53 of the IBC Code. TANGEDCO's losses are then absorbed by the State Government. Ultimately, the DISCOM becomes debt ridden and customers suffer. Therefore, some relief has to be given to DISCOMs when Gencoms undergo insolvency. My suggestion is that State-owned DISCOMs must be placed higher and treated on par with financial creditors because they have ultimately invested in the Gencom to build and operate a power generating station. I, therefore, request the hon. Minister of Corporate Affairs to amend Section 53 of IBC Code and place dues, to State owned DISCOMs from generating companies, on par with financial debts owed to unsecured creditors, and oblige.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the Special Mention made by the hon. Member, Shri P. Wilson: Shri Haris Beeran (Kerala), Dr. John Brittas (Kerala), Shri Sandosh Kumar P (Kerala), Shri Niranjan Bishi (Odisha), Dr. Kanimozhi NVN Somu (Tamil Nadu), Shri M. Mohamed Abdulla (Tamil Nadu), Dr. Sasmit Patra (Odisha), and Dr. V. Sivadasan (Kerala).

Shri Anil Kumar Yadav Mandadi; concern over drug menace in the country.

Concern over drug menace in the Country

SHRI ANIL KUMAR YADAV MANDADI (Telangana): Sir, recently, there were instances of seizure of huge haul of narcotic drugs in the country. In February, 2024, NCB has seized 3,300 kg. drugs off Gujarat Coast. In March, 2024, there was a huge haul of narcotic drugs from Visakhapatnam Port. The use of charas, ganja, heroine, opium, brown sugar and other narcotic drug by youngsters in the country has increased manifold. The States with international borders are easily prone to illegal drug trade. Punjab, North Eastern States with international border and coastal States are main drug trading centres. To some extent, the State of Telangana is also seriously affected due to drug use. Drug abuse leads to serious health issues — heart disease, lung disease, Cancer, etc., The serious issue of drug abuse is to be handled

seriously. There is a need for strategic change in policing the drug abuse. Instead of focusing on 'drug abuse', the Government has to focus on 'drug trade' and take effective measures to prevent the smuggling/illegal trafficking of drugs into the country. Therefore, I urge upon the Government to take stern and stringent action against the drug traders so that the drugs do not enter the country.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the Special Mention made by the hon. Member, Shri Anil Kumar Yadav Mandadi: Shri Imran Pratapgarhi (Maharashtra), Shri Sujeet Kumar (Odisha), Shri M. Mohamed Abdulla (Tamil Nadu), Dr. Sasmit Patra (Odisha), Shri Sandosh Kumar P (Kerala), Shrimati Phulo Devi Netam (Chhattisgarh), Shri Neeraj Dangi (Rajasthan), Shrimati Jebi Mather Hisham (Kerala), Shri Niranjan Bishi (Odisha), and Dr. John Brittas (Kerala).

Now Shri Naresh Bansal; demand to develop and use local servers and cloud systems in the country.

Demand to develop and use local servers and cloud systems in the country

श्री नरेश बंसल (उत्तराखंड): महोदय, माइक्रोसॉफ्ट की क्लाउड सर्विसेज में शुक्रवार 19 जुलाई को आई दिक्कत ने दुनियाभर में इसकी विश्वसनीयता को लेकर सवाल खड़े कर दिए हैं। क्राउड स्ट्राइक अपडेट की वजह से हुई इस समस्या की वजह से देश में कई संस्थानों का काम ठप हो गया, एयरलाइंस, टीवी टेलिकास्ट, बैंकों, नॉन बैंकिंग फाइनेंशियल, कॉर्पोरेट कंपनियों के कामकाज पर असर पड़ा। इसका कारण देश में स्थानीय क्लाउड सिस्टम का न होना और भारतीय कंपनियों का गूगल, माइक्रोसॉफ्ट व अमेजन के क्लाउड सिस्टम पर निर्भर होना है। माइक्रोसॉफ्ट के सर्वर में तकनीकी खामी के बाद स्थानीय क्लाउड सिस्टम की कमी महसूस की गई। सिस्टम के बंद होने से अरबों रुपए का नुकसान हुआ। युद्ध या फिर साइबर हमले की स्थिति में अगर गूगल, माइक्रोसॉफ्ट और अमेजन का सिस्टम का बटन बंद कर दिया जाए तो हमारे देश में आपात स्थिति पैदा हो जाएगी। देश की ज्यादातर कंपनियों और लोगों का निजी डाटा इन्हीं तीनों कंपनियों के क्लाउड सिस्टम पर उपलब्ध है। अगर इन तीनों कंपनियों के क्लाउड सिस्टम पर उपलब्ध है। अगर इन तीनों कंपनियों के क्लाउड में कोई हार्डवेयर परेशानी हुई या फिर कोई बड़ा साइबर अटैक हुआ तो यहां डाटा सुरक्षित रखने वाली कंपनियों को डाटा का नुकसान होगा।

अपना सर्वर और क्लाउड सिस्टम नहीं होने का नुकसान है कि देश से बहुत पैसा विदेशी कंपनियों के सर्वर और क्लाउड सिस्टम इस्तेमाल करने की एवज़ में उन्हें देना पड़ता है। देश में स्थानीय सर्वर और क्लाउड सिस्टम विकसित कर लिया जाए, तो विदेशी कंपनियों पर निर्भरता कम होगी,सारा डाटा सुरक्षित होगा व आर्थिक फायदा होगा और किसी भी साइबर हमले से निपटने के लिए देश आत्मनिर्भर होगा।

अतः मैं सरकार से इस संबंध में उचित कदम उठाने का अनुरोध करता हूं।